

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Constitution of Benches 02.03.2026, 04.03.2026 & 05.03.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
F	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM (on 4 th & 5 th March)
A & J	3	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
B & C	4	S/Shri Sandeep Gosain, JM & Jagadish, AM (on 4 th & 5 th March)
E & K	5	S/Shri O P Kant, AM & Sandeep Singh Karhail, JM
D & H	6	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
G	7	S/Shri Anikesh Banerjee, JM & Arun Khodpia, AM
I & SMC	8	S/Shri Rahul Chaudhary, JM & Bijayananda Pruseth, AM (on 4 th & 5 th March)

Constitution of Benches 09.03.2026 to 12.03.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
F	2	S/Shri Saktijit Dey, Vice-President & Makarand V Mahadeokar, AM
C	3	S/Shri Amit Shukla, JM & Arun Khodpia, AM
I & J	4	Smt Beena Pillai, JM & Shri Bijayananda Pruseth, AM (except 12.03.2026)
A	5	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
H	5 (2:30 pm)	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
B	6	S/Shri Sandeep Gosain, JM & Jagadish, AM
E	7	S/Shri O P Kant, AM & Sandeep Singh Karhail, JM
D	8	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
K & SMC	9	S/Shri Pawan Singh, JM & Girish Agrawal, AM
G	11 (2:30 pm)	S/Shri Anikesh Banerjee, JM & Jagadish, AM

Constitution of Benches 16.03.2026 to 18.03.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
A	2	Justice (Retd.) C V Bhadang, President & Shri Girish Agrawal, AM
C	3	S/Shri Amit Shukla, JM & Arun Khodpia, AM
I & J	4	Smt Beena Pillai, JM & Shri Bijayananda Pruseeth, AM
F	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
B	6	S/Shri Sandeep Gosain, JM & Jagadish, AM
E & H	7	Shri O.P. Kant, AM & Smt Kavitha Rajagopal, JM (on 16 th March)
E & H	7	S/Shri O P Kant, AM & Sandeep Singh Karhail, JM (on 17 th & 18 th March)
D	8	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
K & SMC	9	S/Shri Pawan Singh, JM & Makarand V Mahadeokar, AM
G	11 (2:30)	S/Shri Anikesh Banerjee, JM & Arun Khodpia, AM

Constitution of Benches 23.03.2026 to 26.03.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
A	2	Justice (Retd.) C V Bhadang, President & Shri Girish Agrawal, AM
C	3	S/Shri Amit Shukla, JM & Arun Khodpia, AM
I & J	4	Smt Beena Pillai, JM & Shri Bijayananda Pruseeth, AM
F	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
B	6	S/Shri Sandeep Gosain, JM & Jagadish, AM
E	7	S/Shri O P Kant, AM & Sandeep Singh Karhail, JM
D	8	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
K & SMC	9	S/Shri Pawan Singh, JM & Makarand V Mahadeokar, AM
G	11 (2:30)	S/Shri Anikesh Banerjee, JM & Prabhash Shankar, AM
H	5 (2:30)	Smt Kavitha Rajagopal, JM & Makarand V Mahadeokar, AM

- 'F', 'B', 'C', 'I' & 'SMC' Benches will not function on 2nd March 2026 and the case fixed are adjourned to 4th & 5th March, 2026.
- I & J Benches will not function on 12th March 2026

Sd/-
[Saktijit Dey]
VICE PRESIDENT

Dated: 27th February, 2026.
(Hindi version follows)